

[Sh. Mahendra Singh]

and Animal Husbandry Departments by the State Governments under operation flood and restricting the amounts being spent under D.R.D.A. is an unwise step and against the farmers. Therefore the Central Government should direct the States not only to spend more and more funds for this purpose under the D.R.D.A. but also make maximum budgetary provision for improving the cattle breed and dairy industry so that milk production in the villages may increase and the farmers get remunerative prices for their milk and poverty is eliminated.

[English]

**(iii) Demand for providing a halt at Bhejput between Chilka and Khallikote railway stations in Orissa**

SHRI SOMNATH RATH (Aska): The people of Bhejput have put forth the proposal to open a passenger halt at Bhejput in between Chilika and Khallikote Railway Stations in Orissa but to no avail.

The authorities were pleased in the year 1968 to inspect the site and ascertain the fact whether the site was fit for opening the Halt station. Commercial, mechanical, locomotive and other necessary enquiries were made and at each and every stage the site proved to be suitable for the purpose and the authorities assured the public to open the same. However, till date, there is absolutely no progress. The passenger halt will help poor people, mostly fishermen, to send the fish which they catch outside Orissa.

The public are ready and willing to do the earth work for the purpose of construction of platform. This is a unique occasion when people are coming forward to construct the platform. The Railway Department should come forward to assist the people of the area for development and

trade.

Hence, immediate steps should be taken.

**(iv) Need to provide financial assistance for overall development of Goa**

SHRI SHANTARAM NAIK (Panaji): Mr Deputy-Speaker, Sir, since Goa has become a State from 30th May, 1987, the Central Government should send a special team to Goa consisting of Union Ministers for Industries, Communications and Railways to assess the developmental needs of the State so as to grant a few Special Developmental Schemes to the State.

The Central Government is requested to lend a helping hand to the State Government by granting Special Grants as is done in case of other Special Category States. A firm assurance from the Government on this account is awaited by the people.

**(v) Need to review the policy regarding levying of charges for conferring lessee rights and peripheral charges by DDA**

SHRI JAI PRAKASH AGARWAL (Chandni Chowk): Delhi Development Authority is serving notices to hundreds of persons in possession of the old refugees properties in various parts of my parliamentary constituency. The stipulated charges in these notices for conferring on such persons the lesssees' rights are Rs. 250 per square metre; while in similar cases and in these very areas, Delhi Development Authority earlier charged only Rs. 11 per square metre. Enhancing this amount, more than twenty times is causing hardships to some of the poorest sections of the society. It also establishes the fact that Delhi Development Authority does not have any set policy in the

matter. There is a great resentment and I am afraid if no immediate remedial action is taken, the affected people might resort to agitation.

Further, the Delhi Development Authority is also serving notices on thousands of lower middle class people who were long back allotted small plots through the Cooperative Housing Societies, charging Rs. 70 per square metre for peripheral charges. In a very large number of cases, the plot holders have already paid the agreed amount of Rs. 16 per square metre when they constructed their places of shelter. It is not proper for Delhi Development Authority to issue notices to such persons. Moreover, the increase in the amount is more than four times. Such an action on the part of Delhi Development Authority, perhaps, has no parallel. There is a great resentment on this account.

I appeal to the Minister of Urban Development to ask Delhi Development Authority to reconsider these issues. The Delhi Development Authority should defer realization of this unjustified enhancement till it calls for the views of the affected parties.

**(vi) Need to lodge a protest to USA and Pakistan with regard to the setting up of a communication base at Gwadar Port in Pakistan**

SHRI G.S. BASAVARAJU (Tumkur): Mr Deputy-Speaker, Sir, it has been reported that Pakistan Government has allowed U.S. to operate communication base in the strategic important Gwadar Port on the South-West of Pakistan's Makran ranges.

According to the defence news letter in Washington which has quoted that General George Crist, Commander-in-Chief of the US Central Command (Centcom) forces in the Persian Gulf, visited Islamabad in June

to look for a forward base headquarters to move command and control from Tampa, Florida to the region. It has also been reported that the Pakistan Government had already granted the Centcom a communications base in Gwadar and a naval port on the Makran coastline in the southwest province of Baluchistan. According to London Observer Service, all Pakistanis will have to seek special permission to visit Makran and the entire coastline is banned to local journalists.

Sir, this is a matter of grave concern and strong protest should be lodged with US and Pakistan Governments for setting up a base in Gwadar Port.

**(vii) Need to clear medium and major projects in Orissa to meet drought and floods in the State**

SHRI K.P. SINGH DEO (Dhenkanal): The country is facing the worst drought and famine conditions of the Century, borne out by the fact that only 9 out of 35 Meteorological subdivisions in the country had received adequate rainfall till 15th July, 1987.

There has been further deterioration in the rainfall pattern, resulting in prolonged dry spells. This has affected kharif production, the main income generating crop to farmers and employment generation to unemployed farm labour, etc. This has broken the backbone of the rural economic structure, which account for 82% of our population, apart from affecting National income of which Agriculture contributes more than 62%.

The State of Orissa is very hard hit as it is beset with three calamities i.e. drought, floods and cyclone over a period of 25 years. This has compelled the State Government to divert scarce resources from development needs to granting doles and relief thereby eroding the economic base.